



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 20/BB/ 17	-	Hearing	Rule 7 of IB	Aegan Industries Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S. PEER MOHAMED Advocate	PETITIONER	 93509 70806
	R. RAMCHANDAR PRACTISING COMPANY SECRETARY	PETITIONER	 903704237

Shri S. Peer Mohamed, Advocate, filed vakalat for Petitioner Company. Today, the matter is listed for admission. This is a petition filed by Corporate applicant seeking for an order declaring it as insolvent.

We have heard the counsel for petitioner.

List it for consideration on 22.06.2017.


MEMBER (J)


MEMBER (T)